

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 969 of 1996

Allahabad this the 14th day of November 1996.

Hon'ble Dr. R.K. Saxena, Member (J)
Hon'ble Mr. D.S. Baweja, Member (A)

Ishwar Chandra Mishra, A/a 42 years S/o Late Shri Shiv Dayal Mishra, R/o R.B.-III, 810B, Near Central School, Railway Colony, Jhansi.

APPLICANT.

By Advocate Sri R.K. Nigam.

Ver sus

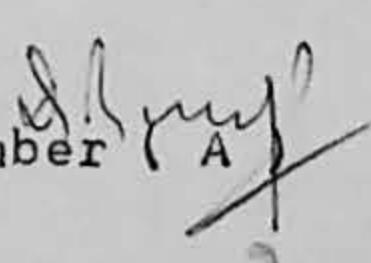
1. Union of India through General Manager, Central Railway, Bombay.
2. Divisional Railway Manager, Central Railway, Jhansi.

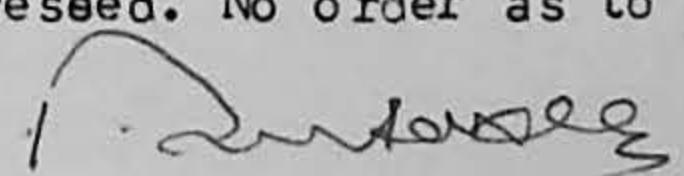
RESPONDENTS.

ORDER (oral)

By Hon'ble Dr. R.K. Saxena, J.M.

The applicant - Ishwar Chandra Mishra has filed this O.A. to seek the relief that the respondents be directed to determine his seniority. The matter was at the stage of admission when Sri Shailendra Srivastava proxy counsel to Sri R.K. Nigam, counsel for the applicant informed that the applicant does not want to proceed with the case and, therefore, the O.A. be dismissed as not pressed. The reason assigned is that the department has already determined the seniority. In view of these facts, the O.A. is dismissed as not pressed. No order as to cost.


Member (A)


Member (J)

/M.M./